

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3973
ANSWERED ON:20.03.2015
EXPORT OF BIO DYNAMIC PRODUCTS
Sonker Smt. Neelam

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the export growth rate of bio-dynamic products during each of the last three years and the current year, country and State/UT-wise;
- (b) whether the Government is providing assistance for the export of bio-dynamic products;
- (c) if so, the details thereof;
- (d) whether some Indian organisations and agencies export bio-dynamic products with international certification; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) Bio-dynamic products are not separately classified under the ITC (HS) Code. As such, export data for such products is not available.
- (b) to (e) The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the Ministry of Commerce, which is the nodal agency for certification and accreditation under National Programme for Organic Production (NPOP), does not have any programme for certification or export promotion of bio-dynamic products. No data is maintained for export of products under international certification.